

NOTIFICATION

New Delhi, the 22nd October, 2014

(Income-Tax)

S.O. 2753(E).—In exercise of the powers conferred by sub-sections (1) and (2) of Section 120 of the Income-tax Act, 1961 (43 of 1961) and in supersession of the notification of the Government of India, Central Board of Direct Taxes number S.O.733(E), dated the 31st July, 2001, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), dated the 31st July, 2001, except as respects things done or omitted to be done before such supersession, the Central Board of Direct Taxes hereby directs that the Income-tax authorities specified in column (2) of the Schedule below, having headquarters at the places specified in the corresponding entries in column (3), shall exercise the powers and perform the functions in respect of such territorial areas or of such persons or classes of persons or such incomes or classes of incomes or of such cases or classes of cases in respect of which the Income-tax Authorities specified in the corresponding entries in column (4) of the said Schedule having jurisdiction vested in them.

SCHEDULE

Serial No.	Designation of the Income-tax Authorities	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
1.	Principal Chief Commissioner of Income-tax, Gujarat	Ahmedabad	(i) Chief Commissioner of Income-tax, Ahmedabad-1 (ii) Chief Commissioner of Income-tax, Ahmedabad -2 (iii) Chief Commissioner of Income-tax (TDS), Ahmedabad (iv) Chief Commissioner of Income-tax, Rajkot (v) Chief Commissioner of Income-tax, Surat (vi) Chief Commissioner of Income-tax, Vadodara
2.	Chief Commissioner of Income-tax, Ahmedabad-1	Ahmedabad	(i) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-5 (iv) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-6
3.	Chief Commissioner of Income-tax, Ahmedabad -2	Ahmedabad	(i) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-3 (ii) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-4 (iii) Principal Commissioner/ Commissioner of Income-tax, Ahmedabad-7 (iv) Principal Commissioner/ Commissioner of Income-tax, Gandhinagar
4.	Chief Commissioner or Income-tax (TDS), Ahmedabad	Ahmedabad	(i) Commissioner of Income-tax (TDS), Ahmedabad (ii) Commissioner of Income-tax (TDS), Vadodara
5.	Chief Commissioner of Income-tax, Rajkot	Rajkot	(i) Principal Commissioner/ Commissioner of Income-tax, Rajkot-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Rajkot-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Rajkot-3 (iv) Principal Commissioner/ Commissioner of Income-tax, Jamnagar
6.	Chief Commissioner of Income-tax, Surat	Surat	(i) Principal Commissioner/ Commissioner of Income-tax, Surat-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Surat-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Surat-3 (iv) Principal Commissioner/ Commissioner of Income-tax, Valsad
7.	Chief Commissioner of Income-tax, Vadodara	Vadodara	(i) Principal Commissioner/ Commissioner of Income-tax, Vadodara-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Vadodara-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Vadodara-3 (iv) Principal Commissioner/ Commissioner of Income-tax, Vadodara-4
8.	Principal Chief Commissioner of Income-tax, Karnataka and Goa	Bangalore	(i) Chief Commissioner of Income-tax, Bangalore-1 (ii) Chief Commissioner of Income-tax, Bangalore-2 (iii) Chief Commissioner of Income-tax, Panaji (iv) Chief Commissioner of Income-tax (TDS), Bangalore (v) Principal Commissioner/ Commissioner of Income-tax, Bangalore-1
9.	Chief Commissioner of Income-tax, Bangalore-1	Bangalore	(i) Principal Commissioner/ Commissioner of Income-tax, Bangalore-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Bangalore-3 (iii) Principal Commissioner/ Commissioner of Income-tax, Bangalore-4 (iv) Principal Commissioner/ Commissioner of Income-tax, Mysore
10.	Chief Commissioner of Income-tax, Bangalore-2	Bangalore	(i) Principal Commissioner/ Commissioner of Income-tax, Bangalore-5 (ii) Principal Commissioner/ Commissioner of Income-tax, Bangalore-6 (iii) Principal Commissioner/ Commissioner of Income-tax, Bangalore-7 (iv) Principal Commissioner/ Commissioner of Income-tax, Davanagere (v) Principal Commissioner/ Commissioner of Income-tax, Gulbarga.
11.	Chief Commissioner of Income-tax, Panaji	Panaji	(i) Principal Commissioner/ Commissioner of Income-tax, Panaji (ii) Principal Commissioner/ Commissioner of Income-tax, Belgaum (iii) Principal Commissioner/ Commissioner of Income-tax, Hubli (iv) Principal Commissioner/ Commissioner of Income-tax, Mangalore
12.	Chief Commissioner of Income-tax (TDS), Bangalore	Bangalore	(i) Commissioner of Income-tax (TDS), Bangalore (ii) Commissioner of Income-tax (TDS), Panaji
13.	Principal Chief Commissioner of Income-tax,	Chennai	(i) Chief Commissioner of Income-tax, Chennai- 1 (ii) Chief Commissioner of Income-tax, Chennai-2 (iii) Chief Commissioner of Income-tax, Chennai-3

	Tamil Nadu		(iv) Chief Commissioner of Income-tax, Chennai-4 (v) Chief Commissioner of Income-tax, Coimbatore (vi) Chief Commissioner of Income-tax, Madurai (vii) Chief Commissioner of Income-tax, Tiruchirappalli (viii) Chief Commissioner of Income-tax (TDS), Chennai (ix) Commissioner of Income-tax(LTU), Chennai
14.	Chief Commissioner of Income-tax, Chennai-1	Chennai	(i) Principal Commissioner/Commissioner of Income-tax, Chennai-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Chennai-5 (iii) Principal Commissioner/ Commissioner of Income-tax, Chennai-9
15.	Chief Commissioner of Income-tax, Chennai-2	Chennai	(i) Principal Commissioner/ Commissioner of Income-tax, Chennai-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Chennai-4 (iii) Principal Commissioner/ Commissioner of Income-tax, Chennai-7
16.	Chief Commissioner of Income-tax, Chennai-3	Chennai	(i) Principal Commissioner/ Commissioner of Income-tax, Chennai-3 (ii) Principal Commissioner/ Commissioner of Income-tax, Chennai-8 (iii) Principal Commissioner/ Commissioner of Income-tax, Chennai-10
17.	Chief Commissioner of Income-tax, Chennai-4	Chennai	(i) Principal Commissioner/ Commissioner of Income-tax, Chennai-6 (ii) Principal Commissioner/ Commissioner of Income-tax, Puducherry
18.	Chief Commissioner of Income-tax, Coimbatore	Coimbatore	(i) Principal Commissioner/Commissioner of Income-tax, Coimbatore-1 (ii) Principal Commissioner/Commissioner of Income-tax, Coimbatore-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Coimbatore-3
19.	Chief Commissioner of Income-tax, Madurai	Madurai	(i) Principal Commissioner/Commissioner of Income-tax, Madurai-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Madurai-2
20.	Chief Commissioner of Income-tax, Tiruchirappalli	Tiruchirappalli	(i) Principal Commissioner/Commissioner of Income-tax, Tiruchirappalli-1 (ii) Principal Commissioner/Commissioner of Income-tax, Tiruchirappalli-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Salem
21.	Chief Commissioner of Income-tax (TDS), Chennai	Chennai	(i) Commissioner of Income-tax (TDS), Chennai (ii) Commissioner of Income-tax (TDS), Coimbatore
22.	Principal Chief Commissioner of Income-tax, Delhi	Delhi	(i) Chief Commissioner of Income-tax, Delhi-1 (ii) Chief Commissioner of Income-tax, Delhi-2 (iii) Chief Commissioner of Income-tax, Delhi-3 (iv) Chief Commissioner of Income-tax, Delhi-4 (v) Chief Commissioner of Income-tax, Delhi-5 (vi) Chief Commissioner of Income-tax, Delhi-6 (vii) Chief Commissioner of Income-tax, Delhi-7 (viii) Chief Commissioner of Income-tax, Delhi-8 (ix) Chief Commissioner of Income-tax, Delhi-9 (x) Chief Commissioner of Income-tax (TDS), Delhi
23.	Chief Commissioner of Income-tax, Delhi-1	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-10 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-11
24.	Chief Commissioner of Income-tax, Delhi-2	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-12 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-13
25.	Chief Commissioner of Income-tax, Delhi-3	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-3 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-14 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-15
26.	Chief Commissioner of	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-4 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-16

	Income-tax, Delhi-4		(iii) Commissioner of Income-tax (LTU), Delhi
27.	Chief Commissioner of Income-tax, Delhi-5	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-5 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-17 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-18
28.	Chief Commissioner of Income-tax, Delhi-6	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-6 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-19 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-20
29.	Chief Commissioner of Income-tax, Delhi-7	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-7 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-21
30.	Chief Commissioner of Income-tax, Delhi-8	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-8 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-22
31.	Chief Commissioner of Income-tax, Delhi-9	Delhi	(i) Principal Commissioner/ Commissioner of Income-tax, Delhi-9 (ii) Principal Commissioner/ Commissioner of Income-tax, Delhi-23 (iii) Principal Commissioner/ Commissioner of Income-tax, Delhi-24
32.	Chief Commissioner of Income-tax (TDS), Delhi	Delhi	(i) Commissioner of Income-tax (TDS)-1, Delhi (ii) Commissioner of Income-tax (TDS)-2, Delhi
33.	Principal Chief Commissioner of Income-tax, Andhra Pradesh and Telangana.	Hyderabad	(i) Chief Commissioner of Income-tax, Hyderabad. (ii) Chief Commissioner of Income-tax, Vijayawada. (iii) Chief Commissioner of Income-tax, Visakhapatnam. (iv) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-1 (v) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-4 (vi) Commissioner of Income-tax (TDS), Hyderabad.
34.	Chief Commissioner of Income-tax, Hyderabad.	Hyderabad	(i) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-3 (iii) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-5 (iv) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-6 (v) Principal Commissioner/ Commissioner of Income-tax, Hyderabad-7
35.	Chief Commissioner of Income-tax, Vijayawada.	Vijayawada	(i) Principal Commissioner/ Commissioner of Income-tax, Guntur (ii) Principal Commissioner/ Commissioner of Income-tax, Vijayawada (iii) Principal Commissioner/ Commissioner of Income-tax, Tirupati (iv) Principal Commissioner/ Commissioner of Income-tax, Kurnool
36.	Chief Commissioner of Income-tax, Visakhapatnam	Visakhapatnam	(i) Principal Commissioner/ Commissioner of Income-tax, Visakhapatnam-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Visakhapatnam-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Rajahmundry (iv) Commissioner of Income-tax (TDS), Vijayawada.
37.	Principal Chief Commissioner of Income-tax, West Bengal and Sikkim.	Kolkata	(i) Chief Commissioner of Income-tax, Kolkata -1 (ii) Chief Commissioner of Income-tax, Kolkata -2 (iii) Chief Commissioner of Income-tax, Kolkata -3 (iv) Chief Commissioner of Income-tax, Kolkata -4 (v) Chief Commissioner of Income-tax, Kolkata -5 (vi) Chief Commissioner of Income-tax, Kolkata -6 (vii) Chief Commissioner of Income-tax, Kolkata -7 (viii) Chief Commissioner of Income-tax, (TDS) Kolkata
38.	Chief Commissioner of Income-tax, Kolkata -1	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-10 (iii) Principal Commissioner/ Commissioner of Income-tax, Asansol
39.	Chief Commissioner of Income-tax,	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-2 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-9

	Kolkata -2		
40.	Chief Commissioner of Income-tax, Kolkata-3	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-3 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-16
41.	Chief Commissioner of Income-tax, Kolkata-4	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-4 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-8
42.	Chief Commissioner of Income-tax, Kolkata-5	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-5 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-12 (iii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-14
43.	Chief Commissioner of Income-tax, Kolkata -6	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-11 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-15 (iii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-18 (iv) Principal Commissioner/ Commissioner of Income-tax, Kolkata-19 (v) Principal Commissioner/ Commissioner of Income-tax, Siliguri (vi) Principal Commissioner/ Commissioner of Income-tax, Jalpaiguri
44.	Chief Commissioner of Income-tax, Kolkata -7	Kolkata	(i) Principal Commissioner/ Commissioner of Income-tax, Kolkata-13 (ii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-17 (iii) Principal Commissioner/ Commissioner of Income-tax, Kolkata-20 (iv) Principal Commissioner/ Commissioner of Income-tax, Kolkata-21 (v) Principal Commissioner/ Commissioner of Income-tax, Durgapur (vi) Principal Commissioner/ Commissioner of Income-tax, Burdwan
45.	Chief Commissioner of Income-tax (TDS), Kolkata.	Kolkata	(i) Commissioner of Income-tax (TDS), Kolkata. (ii) Commissioner of Income-tax (TDS), Siliguri.
46.	Principal Chief Commissioner of Income-tax, Mumbai	Mumbai	(i) Chief Commissioner of Income-tax, Mumbai - 1 (ii) Chief Commissioner of Income-tax, Mumbai - 2 (iii) Chief Commissioner of Income-tax, Mumbai - 3 (iv) Chief Commissioner of Income-tax, Mumbai - 4 (v) Chief Commissioner of Income-tax, Mumbai - 5 (vi) Chief Commissioner of Income-tax, Mumbai - 6 (vii) Chief Commissioner of Income-tax, Mumbai - 7 (viii) Chief Commissioner of Income-tax, Mumbai - 8 (ix) Chief Commissioner of Income-tax, Mumbai - 9 (x) Chief Commissioner of Income-tax, Mumbai - 10 (xi) Chief Commissioner of Income-tax, Mumbai - 11 (xii) Chief Commissioner of Income-tax (TDS), Mumbai (xiii) Commissioner of Income-tax (LTU)
47.	Chief Commissioner of Income-tax, Mumbai - 1	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 1 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 2 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 16
48.	Chief Commissioner of Income-tax, Mumbai - 2	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 3 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 4 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 5
49.	Chief Commissioner of Income-tax, Mumbai - 3	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 6 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 7 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 8
50.	Chief Commissioner of Income-tax, Mumbai - 4	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 9 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 10 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 11
51.	Chief Commissioner of Income-tax, Mumbai -5	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 12 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 13 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 14

52.	Chief Commissioner of Income-tax, Mumbai -6	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 15 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 27 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 28
53.	Chief Commissioner of Income-tax, Mumbai -7	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 17 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 18 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 19
54.	Chief Commissioner of Income-tax, Mumbai -8	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 20 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 21 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 22 (iv) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 23
55.	Chief Commissioner of Income-tax, Mumbai -9	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 24 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 25 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 26
56.	Chief Commissioner of Income-tax, Mumbai -10	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 29 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 30 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 31
57.	Chief Commissioner of Income-tax, Mumbai -11	Mumbai	(i) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 32 (ii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 33 (iii) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 34 (iv) Principal Commissioner/ Commissioner of Income-tax, Mumbai - 35
58.	Chief Commissioner of Income-tax (TDS), Mumbai	Mumbai	(i) Commissioner of Income-tax (TDS)-1, Mumbai (ii) Commissioner of Income-tax (TDS)-2, Mumbai
59.	Principal Chief Commissioner of Income-tax, Pune	Pune	(i) Chief Commissioner of Income-tax, Pune (ii) Chief Commissioner of Income-tax, Thane (iii) Chief Commissioner of Income-tax, Nasik (iv) Principal Commissioner/ Commissioner of Income-tax, Pune-1 (v) Principal Commissioner/ Commissioner of Income-tax, Pune-2 (vi) Principal Commissioner/ Commissioner of Income-tax, Pune-3 (vii) Commissioner of Income-tax (TDS), Pune
60.	Chief Commissioner of Income-tax, Pune	Pune	(i) Principal Commissioner/ Commissioner of Income-tax, Pune-4 (ii) Principal Commissioner/ Commissioner of Income-tax, Pune-5 (iii) Principal Commissioner/ Commissioner of Income-tax, Pune-6 (iv) Principal Commissioner/ Commissioner of Income-tax, Kolhapur-1 (v) Principal Commissioner/ Commissioner of Income-tax, Kolhapur-2
61.	Chief Commissioner of Income-tax, Thane	Thane	(i) Principal Commissioner/ Commissioner of Income-tax, Thane-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Thane-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Thane-3
62.	Chief Commissioner of Income-tax, Nasik	Nasik	(i) Principal Commissioner/ Commissioner of Income-tax, Nasik-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Nasik-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Aurangabad-1 (iv) Principal Commissioner/ Commissioner of Income-tax, Aurangabad-2
63.	Principal Chief Commissioner of Income-tax, Madhya Pradesh and Chhattisgarh	Bhopal	(i) Chief Commissioner of Income-tax, Raipur (ii) Chief Commissioner of Income-tax, Indore (iii) Principal Commissioner/ Commissioner of Income-tax, Bhopal-1 (iv) Principal Commissioner/ Commissioner of Income-tax, Bhopal-2 (v) Principal Commissioner/ Commissioner of Income-tax, Gwalior (vi) Principal Commissioner/ Commissioner of Income-tax, Jabalpur-1 (vii) Principal Commissioner/ Commissioner of Income-tax, Jabalpur-2 (viii) Commissioner of Income-tax (TDS), Bhopal
64.	Chief Commissioner of Income-tax, Raipur	Raipur	(i) Principal Commissioner/ Commissioner of Income-tax, Raipur-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Raipur-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Bilaspur
65.	Chief Commissioner of Income-tax, Indore	Indore	(i) Principal Commissioner/ Commissioner of Income-tax, Indore-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Indore-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Ujjain

66.	Principal Chief Commissioner of Income-tax, Odisha	Bhubaneswar	(i) Principal Commissioner/ Commissioner of Income-tax, Bhubaneswar-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Bhubaneswar-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Cuttack (iv) Principal Commissioner/ Commissioner of Income-tax, Sambalpur (v) Commissioner of Income-tax (TDS), Bhubaneswar
67.	Principal Chief Commissioner of Income-tax, NWR	Chandigarh	(i) Chief Commissioner of Income-tax, Panchkula (ii) Chief Commissioner of Income-tax, Ludhiana (iii) Chief Commissioner of Income-tax, Amritsar (iv) Chief Commissioner of Income-tax, Shimla (v) Principal Commissioner/ Commissioner of Income-tax, Chandigarh-1 (vi) Principal Commissioner/ Commissioner of Income-tax, Chandigarh-2 (vii) Commissioner of Income-tax (TDS)-1, Chandigarh. (viii) Commissioner of Income-tax (TDS)-2, Chandigarh.
68.	Chief Commissioner of Income-tax, Panchkula	Panchkula	(i) Principal Commissioner/ Commissioner of Income-tax, Panchkula. (ii) Principal Commissioner/ Commissioner of Income-tax, Karnal (iii) Principal Commissioner/ Commissioner of Income-tax, Faridabad. (iv) Principal Commissioner/ Commissioner of Income-tax, Gurgaon. (v) Principal Commissioner/ Commissioner of Income-tax, Rohtak. (vi) Principal Commissioner/ Commissioner of Income-tax, Hisar
69.	Chief Commissioner of Income-tax, Ludhiana	Ludhiana	(i) Principal Commissioner/ Commissioner of Income-tax, Ludhiana-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Ludhiana-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Ludhiana-3 (iv) Principal Commissioner/ Commissioner of Income-tax, Jalandhar-1 (v) Principal Commissioner/ Commissioner of Income-tax, Jalandhar-2 (vi) Principal Commissioner/ Commissioner of Income-tax, Patiala.
70.	Chief Commissioner of Income-tax, Amritsar	Amritsar	(i) Principal Commissioner/ Commissioner of Income-tax, Amritsar-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Amritsar-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Bhatinda. (iv) Principal Commissioner/ Commissioner of Income-tax, Jammu.
71.	Chief Commissioner of Income-tax, Shimla	Shimla	(i) Principal Commissioner/ Commissioner of Income-tax, Shimla.
72.	Principal Chief Commissioner of Income- Tax, NER	Guwahati	(i) Chief Commissioner of Income-tax, Shillong (ii) Principal Commissioner/ Commissioner of Income-tax, Guwahati-1 (iii) Principal Commissioner/ Commissioner of Income-tax, Guwahati-2 (iv) Principal Commissioner/ Commissioner of Income-tax, Jorhat (v) Commissioner of Income-tax (TDS), Guwahati
73.	Chief Commissioner of Income-tax, Shillong	Shillong	(i) Principal Commissioner/Commissioner of Income-tax, Shillong (ii) Principal Commissioner/Commissioner of Income-tax, Dibrugarh
74.	Principal Chief Commissioner of Income-tax, Rajasthan	Jaipur	(i) Chief Commissioner of Income-tax, Udaipur (ii) Chief Commissioner of Income-tax, Jodhpur (iii) Principal Commissioner/Commissioner of Income-tax, Jaipur-1 (iv) Principal Commissioner/Commissioner of Income-tax, Jaipur-2 (v) Principal Commissioner/Commissioner of Income-tax, Jaipur-3 (vi) Principal Commissioner/Commissioner of Income-tax-Alwar (vii) Commissioner of Income-tax (TDS), Jaipur
75.	Chief Commissioner of Income-tax, Udaipur	Udaipur	(i) Principal Commissioner/Commissioner of Income-tax, Udaipur (ii) Principal Commissioner/Commissioner of Income-tax, Kota (iii) Principal Commissioner/Commissioner of Income-tax, Ajmer
76.	Chief Commissioner of Income-tax, Jodhpur	Jodhpur	(i) Principal Commissioner/Commissioner of Income-tax, Jodhpur-1 (ii) Principal Commissioner/Commissioner of Income-tax, Jodhpur-2 (iii) Principal Commissioner/Commissioner of Income-tax, Bikaner
77.	Principal Chief Commissioner of Income-tax, UP (West) and	Kanpur	(i) Chief Commissioner of Income-tax, Ghaziabad (ii) Chief Commissioner of Income-tax, Dehradun (iii) Principal Commissioner/Commissioner of Income-tax, Kanpur-1 (iv) Principal Commissioner/Commissioner of Income-tax, Kanpur-2

	Uttarakhand		(v) Principal Commissioner/ Commissioner of Income-tax, Agra-1 (vi) Principal Commissioner/ Commissioner of Income-tax, Agra-2 (vii) Commissioner of Income-tax (TDS), Kanpur
78.	Chief Commissioner of Income-tax, Ghaziabad	Ghaziabad	(i) Principal Commissioner/ Commissioner of Income-tax, Ghaziabad (ii) Principal Commissioner/ Commissioner of Income-tax, Noida (iii) Principal Commissioner/ Commissioner of Income-tax, Meerut (iv) Principal Commissioner/ Commissioner of Income-tax, Muzaffarnagar (v) Principal Commissioner/ Commissioner of Income-tax, Aligarh
79.	Chief Commissioner of Income-tax, Dehradun	Dehradun	(i) Principal Commissioner/ Commissioner of Income-tax, Dehradun (ii) Principal Commissioner/ Commissioner of Income-tax, Haldwani
80.	Principal Chief Commissioner of Income-tax, Kerala	Kochi	(i) Chief Commissioner of Income-tax, Thiruvananthapuram (ii) Principal Commissioner/ Commissioner of Income-tax, Kochi-1 (iii) Principal Commissioner/ Commissioner of Income-tax, Kochi-2 (iv) Principal Commissioner/ Commissioner of Income-tax, Thrissur (v) Principal Commissioner/ Commissioner of Income-tax, Kozhikode (vi) Commissioner of Income-tax (TDS), Kochi
81.	Chief Commissioner of Income-tax, Thiruvananthapuram	Thiruvananthapuram	(i) Principal Commissioner/ Commissioner of Income-tax, Thiruvananthapuram (ii) Principal Commissioner/ Commissioner of Income-tax, Kottayam
82.	Principal Chief Commissioner of Income-tax, UP (East)	Lucknow	(i) Chief Commissioner of Income-tax, Allahabad (ii) Chief Commissioner of Income-tax, Bareilly (iii) Principal Commissioner/ Commissioner of Income-tax, Lucknow-1 (iv) Principal Commissioner/ Commissioner of Income-tax, Lucknow-2 (v) Principal Commissioner/ Commissioner of Income-tax, Faizabad (vi) Commissioner of Income-tax (TDS), Lucknow
83.	Chief Commissioner of Income-tax, Allahabad.	Allahabad	(i) Principal Commissioner/ Commissioner of Income-tax, Allahabad (ii) Principal Commissioner/ Commissioner of Income-tax, Varanasi (iii) Principal Commissioner/ Commissioner of Income-tax, Gorakhpur
84.	Chief Commissioner of Income-tax, Bareilly.	Bareilly	(i) Principal Commissioner/ Commissioner of Income-tax, Bareilly (ii) Principal Commissioner/ Commissioner of Income-tax, Moradabad
85.	Principal Chief Commissioner of Income-tax, Nagpur	Nagpur	(i) Principal Commissioner/ Commissioner of Income-tax, Nagpur-1 (ii) Principal Commissioner/ Commissioner of Income-tax, Nagpur-2 (iii) Principal Commissioner/ Commissioner of Income-tax, Nagpur-3 (iv) Principal Commissioner/ Commissioner of Income-tax (TDS), Nagpur
86.	Principal Chief Commissioner of Income-tax, Bihar and Jharkhand	Patna	(i) Chief Commissioner of Income-tax, Ranchi (ii) Principal Commissioner/ Commissioner of Income-tax, Patna-1 (iii) Principal Commissioner/ Commissioner of Income-tax, Patna-2 (iv) Principal Commissioner/ Commissioner of Income-tax, Muzaffarpur (v) Principal Commissioner/ Commissioner of Income-tax, Bhagalpur (vi) Commissioner of Income-tax (TDS), Patna
87.	Chief Commissioner of Income-tax, Ranchi	Ranchi	(i) Principal Commissioner/ Commissioner of Income-tax, Ranchi (ii) Principal Commissioner/ Commissioner of Income-tax, Jamshedpur (iii) Principal Commissioner/ Commissioner of Income-tax, Dhanbad (iv) Principal Commissioner/ Commissioner of Income-tax, Hazaribagh

This notification shall come into force with effect from 15th day of November, 2014.

[Notification No. 51/2014/F.No. 187/35/2014 (ITA. I)]

DEEPSHIKHA SHARMA, Director

Note : Notification of Government of India, Number S.O. 733(E), 31st July, 2001, published in Gazette of India, Extraordinary, Part II, Section 3, sub-section (ii).